

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1323

ANSWERED ON:08.03.2002

PROPOSALS FOR SETTING UP MARKETING YARDS

CHANDRAKANT BHAURAO KHAIRE;RAMKRISHNA KUSMARIA;RENUKA CHOWDHURY;SUSHIL KUMAR SAMBHAJIRAO SHINDE

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether any proposals for setting up marketing yards and Government godowns, for providing additional storage and marketing facilities to the farmers have been submitted by Government of Andhra Pradesh, Maharashtra, Rajasthan, Madhya Pradesh, Assam, Karnataka and Uttaranchal;

(b) if so, the details thereof;

(c) whether proposals received from State Governments during the last three years are pending with the Union Government; and

(d) if so, the details thereof and the time by which approval is likely to be accorded?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI NASHOK PRADHAN)

(a): Proposals for setting up of marketing yards only, have been received from the State Governments of Assam and Maharashtra. No proposal has been received from other States Governments for setting up of marketing yards and rural godowns.

(b): The State Government of Assam has requested for financial assistance of Rs.145.00 lakhs for development of 8 markets in the State under the Mini Mission III of the Technology Mission for Integrated Development of Horticulture in the North Eastern States including Sikkim. The State Government has been requested to furnish additional information for release of funds. The State Government of Maharashtra had requested for financial assistance for setting up of rural primary markets and secondary markets by reviving the Centrally Sponsored Scheme for development of Agricultural Produce Markets, which was transferred to the State/UTs on 1-4-1992 as per the recommendation of National Development Council (NDC). The Government has approved two New Central Sector Schemes, namely, Marketing Information Network and Capital Investment Subsidy schemes for construction of rural godowns. The Government has constituted an Inter- Ministerial Task Force to examine the recommendations and suggest measures for the implementation of the recommendations of the Expert Committee on Strengthening and Developing of Agricultural Marketing. In view of these new initiatives, the Government is not in a position to revive the erstwhile Centrally Sponsored Scheme for development of Agricultural Produce Markets.

Under the Mini Mission III of the Technology Mission on Cotton being implemented by the Ministry of Textiles, targeted 51 market yards have been sanctioned with an estimated cost of Rs.75.31 Crore, out of which Government of India's share is Rs.38.68 Crore. State-wise details are given in the Annexe.

(c): No, Sir.

(d): The question does not arise. ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO.1323 DUE FOR ANSWER ON 08-03-2002 IN THE LOK SABHA.

STATE-WISE PROGRESS OF TECHNOLOGY MISSION ON COTTON (MINI MISSION-III)

MINI MISSION - III

SL.NO	STATE	#No. of Market Yards Sanctioned	GOI STATE Share Share (4)+(5)	TOTAL FUNDS COST REIMBURSED
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1 2 3 4 5 6 Upto Jan.2002

In Lakh Rupees

1. PUNJAB	0	0	0	0	0	FUNDS ARE
2. HARYANA	5	385	360.84	745.84	201.21	REIMBURSED IN
3. RAJASTHAN	7	560.81	498.79	1059.6	279.85	A PHASED MANNER
4. GUJARAT	15	1013.78	892.08	1905.86	383.34	ON RECEIPT OF
5. MADHYA PRADESH	6	535	579.02	1114.02	232.72	BILLS FROM THE
6. MAHARASHTRA	0	0	0	0	0	APMC CONCERNED
7 ANDHRA PRADESH	8	580	704.27	1284.27	252.83	
8. KARNATAKA	5	385	336.02	721.02	223.56	
9. TAMIL NADU	2	238.49	174.45	412.94	175.74	
10. ORISSA	3	170.07	117.54	287.61	22.26	
TOTAL	51	3868.15	3663.01	7531.16	1771.51	

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HARYANA (05):- Improvement of existing yards- 04, Activation of dormant market yards-01
RAJASTHAN (07):- Improvement of existing yards-06, Activation of dormant yards-01
GUJARAT (15):- Setting up of new yards -01; Improvement of existing yards- 08; Activation of dormant market yards-06
M.P. (06) :- Setting up of new yards -01; Improvement of existing yards- 04; Activation of dormant market yards-01
A.P. (08) :- Setting up of new yards -02; Improvement of existing yards- 02; Activation of dormant market yards- 04
KARNATAKA (05):- Improvement of existing yards- 04; Activation of dormant market yards- 01.
TAMIL NADU (02): Setting up of new yards -01; Improvement of existing yards- 01.
ORISSA (03):- Setting up of new yards -01; Improvement of existing yards- 01; Activation of dormant market yards- 01.